

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. - 478
TO BE ANSWERED ON 09.12.2022**

RABIES VACCINE

**478. ADV. DEAN KURIAKOSE:
SHRI E.T. MOHAMMED BASHEER:
ADV. ADOOR PRAKASH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of the diseases and side effects caused due to dog bites and if so, necessary steps taken in this regard;
- (b) the number of deaths due to rabies, despite taking rabies vaccine in the country, State/UT-wise including Kerala;
- (c) the monitoring mechanism in place to ensure quality testing of samples and production of quality vaccines in the country;
- (d) the details of the process with respect to the testing of sample and quality of vaccines that lead to deaths in Kerala, despite being administered to the victims; and
- (e) the necessary steps taken by the Government to ensure the availability of anti-rabies vaccine in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e):

Ministry of Health and Family Welfare (MoHFW) has launched the National Rabies Control since 12th Five-Year Plan for prevention & control of rabies .National Rabies

Control Program has been implemented in the entire country (Except UTs of Andaman & Nicobar Islands and Lakshadweep).

State-level activities of the program have been implemented through the National Health Mission since FY 2019-20 and financial assistance is also provided to states for:

- Provision of procurement of Anti-Rabies Vaccine for animal bite victims through the National Free Drug Initiative
- Capacity building through training of Medical Officers and Health Workers under NRCP
- IEC/BCC under NRCP: Rabies Awareness and Do's and Don'ts in the event of Animal Bites
- Strengthening Surveillance of Human Rabies & Dog bite cases.

States/UT wise number of deaths due to rabies till October 2022 is placed at **Annexure**.

As per the provisions of Drugs and Cosmetics Act, 1940 & Rules thereunder 1945 and New Drugs and Clinical Trials Rules, 2019, the manufacturing license for production of vaccine is granted on the basis of joint inspection of manufacturer conducted by State Drugs Control Department and Central Drugs Standard Control Organization (Central Licensing Approving Authority) and all the Vaccine batches are tested for standard quality and lot released by Central Drugs Laboratory, Kasauli.

As per information provided by State Government of Kerala, all vaccines and immunoglobulin batches have been tested for quality prior to delivery. However, some deaths have occurred in persons who had been administered post exposure prophylaxis, corresponding batches were sent for repeat quality testing at Central Drugs Laboratory, Kasauli. All the tested batches have been reported to be conforming to requisite quality standards.

Union Health Ministry has asked State/UTs to include the Anti Rabies Vaccine (ARV) in the essential drug list and procure it under the National Free Drug Initiatives of the National Health Mission (NHM).

Drug General Controller of India vide letter dated 26.04.2019 had asked all manufacturers to furnish monthly details of the quantities of ARV manufactured, exported, sold in the domestic market and supplied to the institutions. Subsequently, on 19.07.2019 another letter was issued by CDSCO to all Anti-Rabies Vaccine manufacturers to ensure that the manufacturing of ARV is carried out with full capacity and the first preference may be accorded to meet domestic requirements including government institution supplies in the country.

Union Health Ministry provides financial assistance to State Governments through National Health Mission for procurement of ARV to ensure the availability of ARV at health facilities.

Annexure

State wise Human Rabies Cases reported in Year 2022 (till October 2022)

S.No	State Name	Total Number of Death in State
1	Andhra Pradesh	19
2	Assam	12
3	Bihar	18
4	Chhattisgarh	2
5	Gujarat	5
6	Haryana	4
7	Himachal Pradesh	1
8	Jammu& Kashmir	2
9	Karnataka	32
10	Kerala	21
11	Maharashtra	24
12	Manipur	2
13	NCT of Delhi	18
14	Tamil Nadu	22
15	Telangana	21
16	Uttar Pradesh	19
17	Uttrakhand	2
18	West Bengal	24